# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.3794 TO BE ANSWERED ON THE 16<sup>TH</sup> JULY, 2019

#### **IRRIGATED/UNIRRIGATED LAND**

#### 3794. DR. VIRENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total agricultural land in the country in terms of irrigated/unirrigated and barren land during the last three years;
- (b) whether there is any proposal with the Government to develop a system to evaluate irrigated agriculture land area programme; and
- (c) if so, the details thereof?

#### **ANSWER**

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per publication on Land Use Statistics for 2014-15 (latest available), the net irrigated land, net unirrigated land and barren & unculturable land in the country from 2012-13 to 2014-15 are detailed below:

## (million hectares)

Year	Net Irrigated Area	Net Unirrigated Area	Barren and unculturable land
2012-13	66.29	73.65	17.07
2013-14	68.12	73.31	16.95
2014-15	68.38	71.75	16.99

(b) & (c): Agriculture being a State subject, the State Governments are primarily responsible for the growth and development of agriculture sector, developing perspective plans for their respective States and ensuring effective implementation of the component/schemes of programmes like Pradhan Mantri Krishi Sinchayee Yojana. The schemes are also monitored, evaluated and revamped on the basis of the feedback from time to time. Government of India supplements the efforts of States, through appropriate policy measures and budgetary support.

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